

MESSAGE FROM LOK SABHA

MR. CHAIRMAN: Now, Message from Lok Sabha; Secretary-General.

The Medical Termination of Pregnancy (Amendment) Bill, 2020

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:

“In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Medical Termination of Pregnancy (Amendment) Bill, 2020, as passed by Lok Sabha at its sitting held on the 17th March, 2020.”

Sir, I lay a copy of the Bill on the Table.

REPORT OF THE COMMITTEE ON EMPOWERMENT OF WOMEN

श्रीमती सम्पतिया उइके (मध्य प्रदेश): महोदय, मैं उच्चतर शिक्षा तथा अनुसंधान और विकास - महिलाओं के लिए अवसर' विषय पर सोहलवें प्रतिवेदन (सोलहवीं लोक सभा) पर की गई कार्रवाई के संबंध में महिलाओं को शक्तियां प्रदान करने संबंधी समिति (2019-2020) के तीसरे प्रतिवेदन (सत्रहवीं लोक सभा) की एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखती हूँ।

REPORTS OF THE COMMITTEE ON PUBLIC ACCOUNTS

SHRI P. BHATTACHARYA (West Bengal): I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Committee on Public Accounts (2019-20):—

- Twelfth Report on “Management of Funds” – Ministry of Coal; and
- Thirteenth Report on “Doubtful Recovery of Outstanding Dues because of Failure of Fiduciary Duty-Bangalore International Airport Limited, Bangalore (BIAL)” – Ministry of Civil Aviation.